

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 3984
TO BE ANSWERED ON- 06/04/2022

SANCTIONED AND OPERATIONALISED EMRSs

3984. SHRI K.C. VENUGOPAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of sanctioned and operationalised Ekalavya Model Residential Schools (EMRS) in the country, State-wise;
- (b) whether it is fact that there are very low number of EMRSs functional and in some States there is not a single functional EMRS;
- (c) if so, the details thereof; and
- (d) what financial help Government provides to States to ensure that all the non-functional schools are made operational from alternate building till the construction of the school is completed?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): As on date, a total number of 681 Ekalavya Model Residential Schools (EMRS) have been sanctioned across the country, out of which 367 schools are reported functional. The State-wise details is attached at **Annexure**.

(d): As per the existing guidelines, Rs. 1.09 Lakhs per student per annum is released under recurring grant for running of the schools which also includes schools which is being run from alternate building.

ANNEXURE

Annexure as referred in part (a) to (c) of the reply to Rajya Sabha Unstarred Question No. 3984 dated 06/04/2022 asked by Shri K.C. Venugopal regarding "Sanction and operationalised EMRSs"

State/UT	Total Sanctioned	Functional
Andhra Pradesh	28	26
Arunachal Pradesh	10	2
Assam	10	1
Bihar	3	0
Chhattisgarh	73	71
Dadra & Nagar Haveli and Daman & Diu	1	1
Gujarat	41	35
Himachal Pradesh	4	4
Jammu & Kashmir	6	0
Jharkhand	87	13
Karnataka	12	12
Kerala	4	2
Ladakh	3	0
Madhya Pradesh	69	63
Maharashtra	36	25
Manipur	21	3
Meghalaya	27	0
Mizoram	17	6
Nagaland	22	3
Odisha	104	27
Rajasthan	31	21
Sikkim	4	4
Tamil Nadu	8	8
Telangana	23	23
Tripura	21	5
Uttar Pradesh	4	2
Uttarakhand	4	3
West Bengal	8	7
Grand Total	681	367
